GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 531 TO BE ANSWERED ON 24.07.2025

Measures to combat air and water pollution in Maharashtra

531. SHRI DHANANJAY BHIMRAO MAHADIK:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the current status of air and water quality in major cities and industrial areas of Maharashtra;
- (b) the pollution control measures implemented under National Clean Air Programme and Water Quality Monitoring;
- (c) the actions taken against industries violating environmental norms; and
- (d) the public awareness campaigns conducted for pollution control?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

(a) to (d): National Clean Air Programme (NCAP) has been launched by Ministry of Environment, Forest and Climate Change (MoEFCC) in January 2019 with an aim to improve air quality in 130 cities (non-attainment cities and Million-Plus Cities) in 24 States/UTs including Maharashtra by engaging all stakeholders. NCAP focuses on preparation and implementation of national level action plan, state level action plans & city level action plans of the targeted 130 cities.

The measures taken by cities under NCAP include road improvement works for dust control, such as end-to-end paving, mechanized road sweeping, greening of open spaces and traffic corridors, improvement of traffic junctions for decongestion, conversion of crematoriums into cleaner fuels or installation of pollution control devices in conventional crematoriums, organizing public outreach and awareness campaigns involving youth through 'MY Bharat' platform.

The programme leverages the mobilization of resources through various Central Government schemes—such as Swachh Bharat Mission (Urban), AMRUT, Smart City Mission, SATAT, and Nagar Van Yojana—including resources from State Governments, UT Administrations, Municipal Corporations, and Urban Development Authorities to implement City Action Plans (CAPs). Performance based incentive grant is provided under NCAP to cities for funding the critical gap. Performance linked grant of Rs. 13,036.52 crore has been provided to 130 cities for implementation of air quality improvement measures under NCAP.

19 cities of Maharashtra State are covered under the NCAP for taking air quality improvement measures in respective cities. So far, an amount of Rs. 1,774.62 crore has been provided to Municipal Corporations for implementation of city action plans to take measures to improve air quality. Air quality status of 19 targeted cities of Maharashtra in terms of PM10 levels is enclosed at **Annexure I.**

CPCB in association with State Pollution Control Board / Pollution Control Committee (SPCBs / PCCs) has established a National Water Quality Monitoring Network (NWMP) for assessment of water quality of aquatic bodies in the country. At present, CPCB has Nationwide Water Quality Network comprising 4736 locations spread in 28 States and 7 Union Territories across the country. Distribution of monitoring network includes 2155 locations on rivers, 909 on stagnant water bodies, 1233 on Groundwater, 227 Marine locations and 212 on other water bodies (drains, canals, Water Treatment Plant (WTPs) & Sewage Treatment Plants (STPs)).

Under National Water Monitoring Programme (NWMP), Maharashtra Pollution Control Board (MPCB) monitors water quality of aquatic resources at 252 locations. In Maharashtra, 55 polluted river stretches have been identified in year 2022. The said list of polluted river stretches is enclosed at **Annexure II**.

Concerned State Pollution Control Boards (SPCBs) or Pollution Control Committees (PCCs) monitor industrial pollution through Consent mechanism (Consent to Establish and Consent to Operate) under the provisions of the Air (Prevention and Control of Pollution) Act, 1981 and the Water (Prevention and Control of Pollution) Act, 1974. Additionally, specific categories of industries are regulated under the Environmental Impact Assessment (EIA) Notification, 2006 through grant of Environmental Clearance (EC) and filing of half-yearly compliance reports by the industries.

Regular actions have been taken against non-compliant units identified during inspections. In the year 2024, the Maharashtra Pollution Control Board issued 837 show cause notices and 657 closure directions to industries for violations for environmental norms.

CPCB, SPCB and ULBs have mandated to undertake awareness programmes including relevant actions under Mission LiFE to create awareness generation regarding air quality management. These agencies have been encouraged to organize awareness programme through 'MY Bharat' portal. Under National Clean Air Programme (NCAP), Municipal Corporations and State Pollution Control Boards/State Environment Department have conducted more than 1500 awareness programmes for generation of awareness to the public.

Annexure-I

Air quality status in cities of Maharashtra

S. No.	States/UTs	City	PM10 concentrations in 2024-25 (µg/m3) (Annual Avg.)
1		Greater Mumbai	90
2		Badlapur UA	90
3		Ulhasnagar UA	90
4		Thane UA	90
5		Akola	74
6		Amravati	76
7		Latur	67
8		Sangli	74
9		Vasai virar	90
10	Maharashtra	Kolhapur	81
11		Pune	93
12		Nagpur	92
13	-	Nashik	76
14	1	Jalna	93
15		Chandrapur	111
16		Navi Mumbai	90
17		Solapur	83
18		Jalgaon	93
19		Aurangabad	100

Annexure - II

List of Polluted River Stretches identified in Maharashtra

S No.	River Name	Polluted River Stretch/ Location	
1.	Amba	Along Roha	y Class V
2.	Amravati	Along Dhule	V
3.	Bhatsa	Shahapur To Bhiwandi	IV
4.	Bhima	Pune To Solapur	I
5.	Bindusara	Along Beed	V
6.	Bori	Along Jalgaon	V
7.	Burai	Along Dhule	
8.	Chandrabhaga	Along Gursale	III
9.	Darna	Bhagur To Chehedi	III
10.	Ghod	Along Shirur	III
11.	Girna	Malegaon To Jalgaon	III
12.	Godavari	Gangapr Dam To Madheswar Dam, Along Nandur,	
12.	Godavari	Kaigaon To Dhalegaon, Nanded To Interstate Border	II
13.	Gomai	Along Shahada	V
14.	Hiwara	Along Pachora	V
15.	Indrayani	Moshigaon To Alandigaon	III
16.	Kalu	Along Kalyan	IV
17.	Kan	Along Sakri	IV
18.	Kanhan	Parseoni To Kuhi	
19.	Kolar (Mah)	Along Waregaon	V
20.	Koyna	Along Karad	IV
21.	Krishna	Along Mahabaleshwar And Along Satara	III
22.	Kundalika	Along Roha	
23.	Manjeera	Along Latur	
24.	Mithi	Along Mahim	I
25.	Mor	Along Padalshe	IV
26.	Morna	Along Akola	III
27.	Muchkundi	Along Lanja	III
28.	Mula	Aundhgaon To Bopodi	II
29.	Mula-Mutha	Mundhawa To Theur	II
30.	Mutha	Along Pune City	I
31.	Nira (Krishna)	Sarola To Sangavi	III
32.	Panzara	Along Panzara	IV
33.	Patalganga	Khopoli To Kharpada	III
34.	Pawana	Sangavigaon To Dapodi II	
35.	Pedhi	Along Bhatkuli IV	
36.	Pehlar	At Pehlar IV	
37.	Penganga	Mehkar To Umarkhed IV	
38.	Purna	Asegaon To Akola	IV

S No.	River Name	Polluted River Stretch/ Location	Priorit y Class
39.	Rangavali	Along Navapur	III
40.	Savitri	Along Mahad	I
41.	Sina	Along Mohal	IV
42.	Surya	Garvashet To Masvan	III
43.	Tansa	Along Village Dakewali	V
44.	Tapi	Raver To Shahada	III
45.	Titur	Along Chalisgaon	III
46.	Ulhas	Badlapur To Mohane	V
47.	Urmodi	Along Nagthane	IV
48.	Vaitarna	Along Gandhare Village	V
49.	Vashisti	Along Chiplun	V
50.	Vel	Along Shikrapur	IV
51.	Venna	Mahabaleshwar To Mahuli	IV
52.	Waghur	Along Jalgaon	III
53.	Wainganga	Tumsar To Ambhora	III
54.	Wardha	Pulgaon To Rajura	III
55.	Wena	Along Hinganghat	IV

^{*}Classification of Polluted River Stretches (PRS) based on Biochemical Oxygen Demand (BOD) level:

Priority Class	BOD levels in mg/l
I	>30
II	20-30
III	10-20
IV	6-10
V	3-6